

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.03.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 171/2025 For Condone Delay IA No. 458/2025	Assistant Commissioner P.N.Palayam Circle Vs Rocksand Minerals Pvt. Ltd. & 7 Ors.	Mr. B Vijay	
2.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt. Ltd. Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd. & 3 Ors.	Mr. R Surendran	
3.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt. Ltd. Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd. & 3 Ors.	Mr. R Surendran	
4.	Comp App (AT) (CH) (Ins) No. 174/2025 For Additional Docs. IA No.460/2025 For Exemption IA No. 461/2025 For Direction IA No. 462/2025	Aadarsh Surana Resolution Applicant & Suspended Director of Amar Prakaash Developers Pvt. Ltd. Vs TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt. Ltd. & 7 Ors.	Mr. Pawan Jhabakh	
5.	Comp App (AT) (CH) (Ins) No. 178/2025 For Stay IA No. 471/2025 For Urgent listing IA No. 472/2025 For Exemption IA No. 473/2025	Vijay Nirman Company Pvt. Ltd. Vs IDBI Bank Limited	Mr. Ankit Sibbal	
6.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt. Ltd. & 5 Ors.	Mr. Ujjwal Jain	

7.	Comp App (AT) (CH) (Ins) No. 112/2025	SREI Equipment Finance Ltd. Vs Narender Reddy Banala IRP of KMC Construction Ltd. & Anr	Ms. Manjushree Mitra	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 444/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 For Urgent listing IA No. 1104/2024 For Amendment IA No. 84/2025	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Pvt. Ltd.& Anr.	Mr. Amir Bavani	Mr. Rohan Aloor
9.	Restoration App No. 9/2025 in Comp App (AT) (Ins) No. 901815/2025	The Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organization VS Jasin Jose, Liquidator of Altas Gold Townships Pvt. Ltd.	Ms. Revathi Manivannan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
11.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
12.	IA No. 379/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2

13.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
14.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
15.	IA No. 168/2025 (To implead) in TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
16.	IA No. 167/2025 (To implead) in TA (AT) No. 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
17.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
18.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
19.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
20.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
21.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2

22.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110 & 111/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
23.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
24.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2
25.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
26.	IA No. 175/2025 (For Condone Delay) IA No. 176/202 (Delay in refiling) in Comp App (AT) (CH) No. 13/2025 For Stay IA No. 174/2025	Vision Broadband Services Pvt. Ltd.& Anr. Vs SY Sri Kumar	Mr. K Manivannan	
27.	IA No. 233/2025 For Stay in Comp App (AT) (CH) (Ins) No. 64/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt. Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
29.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Limited Vs CSON Paper Mills Pvt. Ltd.	Mr. CK Karunakaran	Mr. Isac Thomas

30.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt. Ltd.	Mr.P Elayarajkumar	
31.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd	Mr. A Ram Kumar	Mr. Perikal K Arjun
32.	Comp App (AT) (CH) (Ins) No. 11/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt. Ltd. Vs R.Venkatakrishana, RP	Mr. Sudarshana Sundar	Mr. Ashwin Shabhag
33.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors.	Mr. Rohan Aloor	
34.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & Anr.	Mr. P Raj Kumar Jhabakh	
35.	Comp App (AT) (CH) (Ins) No. 65/2025	P Suganya Proprietor of TT Energies Vs R Venkatakrishnan Paragon Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	
36.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt. Ltd. Vs Canara Bank & Anr.	Mr. Atul Madhavan	Mr. ML Ganesh For Caveator
37.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. ML Ganesh- R2
38.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	

39.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. Madhavalatha Lokireddy	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
41.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 & 902/2022 Urgent Hearing IA No. 203/2021	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
42.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter and Managing Director of ISR Infra Pvt. Ltd. Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
43.	Comp App (AT) (CH) No. 29/2022 For Exemption IA No. 333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
44.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
45.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
46.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

47.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
48.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
49.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
50.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
51.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
52.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
53.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
54.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	
55.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt. Ltd. Vs Rajendran PR, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Abhishek Jenaseenan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava IRP of Think and Learn Pvt. Ltd. Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Thriyambak J Kannan For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3
5.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381 & 406/2025 To implead IA No. 405/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors	Mr. V Shyamohan	Ms. Pooja Mahajan- R2
6.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025 To implead IA No. 390/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivatsava, IRP of Think and Learn Pvt. Ltd. & 3 Ors	Mr. Adarsh Ramamujaan	Mr. Thriyambak J Kannan For Caveator

7.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 &350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars:
- (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)
Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in